IN THE HIGH COURT OF MADHYA PRADESH AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE AVANINDRA KUMAR SINGH ON THE 22nd OF MARCH, 2024

SECOND APPEAL No. 1268 of 2020

BETWEEN:-

SURENDRA SINGH S/O SHRI GOKUL SINGH SINGH RAJGOND, AGED ABOUT 58 YEARS, OCCUPATION: AGRICULTURE, R/O VILLAGE KHAMARIYA, TAHSIL SHAHNAGAR DISTT. PANNA MP (MADHYA PRADESH)

....APPELLANT

(BY NONE)

AND

- 1. DAULAT S/O SHRI SUKHAIYA, AGED ABOUT 64 YEARS, OCCUPATION: AGRICULTURE
- 2. RAJRANI @ JAMUNABAI W/O LATE SHRI BIRAN SINGH RAJGOND, AGED ABOUT 64 YEARS, OCCUPATION: AGRICULTURE
- 3. NARAYAN SINGH S/O LATE SHRI BIRAN SINGH RAJGOND, AGED ABOUT 44 YEARS, OCCUPATION: AGRICULTURE
- 4. DAMODAR SINGH S/O LATE SHRI BIRAN SINGH RAJGOND, AGED ABOUT 34 YEARS, OCCUPATION: AGRICULTURE RESPONDENTS NO. 1 TO 4 ARE RESIDENTS OF VILLAGE KHAMARIYA, TAH. SHAHNAGAR, DISTRICT PANNA (MADHYA PRADESH)
- 5. STATE OF M.P. THROUGH COLLECTOR, PANNA, DISTT. PANNA (MADHYA PRADESH)

....RESPONDENTS

(BY SHRI S..S. SENGAR - PANEL LAWYER FOR STATE)

This appeal coming on for admission this day, the court passed the following:

2 ORDER

None for the appellant, even in the passover round.

None for the appellant even on the last date of hearing i.e. 15.03.2024 also.

It appears that the appellant has lost interest in prosecuting the matter.

Accordingly, the appeal stands dismissed for want of prosecution.

(AVANINDRA KUMAR SINGH) JUDGE

VSG

